

SOME HON. MEMBERS: No, no.

श्री मधु लिमये : अध्यक्ष जी, मैं खाना
खाने जा रहा हूँ ।

MR. SPEAKER: Let me see his
letter. He says:

'Either the Speaker himself draw
the Minister's attention . . .

This copy was sent to him.

SHRI JYOTIRMOY BOSU: You
have said, I will call you. How can
you do this without calling him?

श्री श्यामनन्दन मिश्र : आप ने कहा
है कि वाजपेयी जी को सुन लिया जाये ।

अध्यक्ष महोदय : मैं ने कहा है तो करना
ही चाहिये ।

Pleased don't confuse yourselves
and confuse me also! I had mention-
ed to Mr. Vajpayee that he will be
allowed to speak. Just as they are
accommodating, you must accommo-
date them also. We will want for him
tomorrow. If he does not come we
will not give him any opportunity.

Now, Papers to be laid.

13.19 hrs.

PAPERS LAID ON THE TABLE

ANNUAL AND AUDIT REPORTS OF CSIR ALONG WITH A STATEMENT

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND
CIVIL SUPPLIES (SHRI B. P.
MAURYA): On behalf of Shri T. A.
Pai, I beg to lay on the Table:

- (i) A copy of the Annual Report
(Hindi and English versions)

of the Council of Scientific
and Industrial Research, New
Delhi for the year 1972, along
with the Audited Accounts
for the year 1971-72.

- (ii) A copy of the Audit Report
(Hindi and English versions)
on the accounts of the Coun-
cil of Scientific and Indus-
trial Research, New Delhi, for
the year 1971-72.
- (iii) A copy of the Annual Report
of the Council of Scientific
and Industrial Research, New
Delhi, for the year 1973, along
with the Audited Accounts
for the year 1972-73.
- (iv) A statement (Hindi and Eng-
lish versions) showing rea-
sons for delay in laying
the above documents.

[Placed in Library. See No. LT-
8724/74.]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI F. H. MOHSIN): On behalf
of Shri Om Mehta, I beg to lay on
the Table a copy each of the follow-
ing Notifications (Hindi and English
versions) under sub-section (2) of
section 3 of the All India Services
Act, 1951:—

- (i) The Indian Administrative
(Pay) Twenty-fourth Amend-
ment Rules, 1974, publish-
ed in Notification No. G.S.R.
1260 in Gazette of India
dated the 30th November,
1974.
- (ii) The Indian Police (Pay)
Seventh Amendment Rules,
1974, published in Notification
No. G.S.R. 1261 in Gazette of
India dated the 30th Nov-
ember, 1974.